

Annexure 2
Tushar Realhomes LLP
Date of Commencement of CIRP 27/02/2023
List of Creditors as on 17.10.2023
List of Unsecured financial creditors belonging to any class of creditors

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Unit No.	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Ajay Chaturvedi	3/13/2023	409	700000.00	150000.00	Real Estate Allottee	0	0	0.44%	0	0	0.00	550000.00	To provide proof for balance amount of claim
			410	700000.00	0.00	Real Estate Allottee	0	0			0.00	700000.00		
			1001	2678875.00	1500000.00	Real Estate Allottee	0	0			0.00	1178875.00		
2	Akshay Kumar Sharma	3/14/2023	613	3802389.00	3068385.00	Real Estate Allottee	0	0	0.82%	0	0	0	734004.00	To provide details and proofs for part of claim. Also see footnotes of annexure.
3	Arun Repswal	3/14/2023	1213	4207473.00	3843654.79	Real Estate Allottee	0	0	1.03%	0	0	363818.21	0	Claim is provisionally admitted subject to submission of valid documents for legal heir. Also see footnotes of annexure.
4	Bhala Operations Pvt. Ltd.	3/14/2023	512	22298583.00	22258583.00	Real Estate Allottee	0	0	5.94%	0	0	40000.00	0	Legal charges included in claim amount disallowed. Also see footnotes of annexure.
			605											
			702											
			705											
			608											
	609													
5	Gajendra Singh	3/13/2023	1114	5040768.00	4353400	Real Estate Allottee	0	0	1.16%	0	0	251868.00	435500.00	Subject to verification of amounts received back by claimant from the books of CD and legal opinion awaited for part of claim. Matter regarding remarks of suspended partners in a statement provided to IRP stating under cancellation shall be examined further after receipt of clarification from the suspended partners/ claimaint. Also see footnotes of annexure.
6	Naresh Yadav	3/9/2023	286	6064590.08	4530521	Real Estate Allottee	0	No	1.21%	0	0	1502236.08	31833	The claimant has revised the claim amt. form Rs. 4686441/- to Rs. 6064590/- on the basis of RERA Order dated 04.07.2023 vide email dated 06/07/2023. However as per Section 14(1) the said RERA Order is not applicable because the AA has declared moratorium against any proceedings in any Court of Law/ Authority vide Order dated 27.02.2023. Claim for credit note dated 24.07.2018 is subject to further verification.
7	Neetu Chaturvedi	3/13/2023	1002	607249.32	300000	Real Estate Allottee	0	No	0.08%	0	0	0	307249.32	To provide proof for balance amount of claim
8	Rajesh Kumar Sharma	3/13/2023	1014	3816475.00	3116792.329	Real Estate Allottee	0	No	0.83%	0	0	22857.67	676825.00	Legal opinion awaited for claim for delay period penalty. Credit note dated 16-07-2019 to be examined. Also see footnote of the annexure
9	Sheela Choudhary & Arun Kumar	3/13/2023	309	4023313.00	3691813	Real Estate Allottee	0	No	0.98%	0	0	0	331500.00	Legal opinion awaited for delay period penalty.
10	Ranju Dadhich & Lalit Kumar Dadhich (Flat no.1409)	3/13/2023	1409	3731677.00	0	Real Estate Allottee	0	No	0.00%	0	0	0	3731677.00	The claim documents to be verified after receiving required documents/ information from the claimant.
11	Ranju Dadhich & Lalit Kumar Dadhich (Flat no.1408)	3/13/2023	1408	3263437.00	0	Real Estate Allottee	0	No	0.00%	0	0	0	3263437.00	The claim documents to be verified after receiving required documents/ information from the claimant.
12	Sangeeta Sharma	3/14/2023	313	5289660.00	5289660	Real Estate Allottee	0	No	2.85%	0	0	0	0.00	Please see footnote to the Annexure
			314	5383139.00	5383139			No					0.00	

13	Sulekha Pareek	3/14/2023	601	4945237.00	4224087	Real Estate Allottee	0	No	1.13%	0	0	0	721150	Admitted provisionally based on the SOA provided by suspended management to be confirmed further. Legal opinion awaited for delay period penalty and other credit notes are being examined. Also please see footnotes to the Annexure.
14	Ashok Kumar Roongata	3/23/2023	808	5662977.00	4546739.726	Real Estate Allottee	0	No	1.21%	0	0	558717.27	557520.00	Legal opinion awaited for part of the claim. Also see footnotes of annexure.
15	Indu Jainan	3/26/2023	302	4250000.00	1800000	Real Estate Allottee	0	No	0.48%	0	0	0.00	2450000.00	To provide proofs and legal opinion awaited for part of claim
16	Ram Niwas Sharma	3/26/2023	907	6024535.92	4777083.281	Real Estate Allottee	0	No	1.27%	0	0	666702.64	580750	Legal opinion awaited for part of the claim. Also please see footnotes of the Annexure.
17	Ramesh Chand Sharma	3/27/2023	807	6110860.00	4758553.26	Real Estate Allottee	0	No	1.27%	0	0	631404.74	720902	Legal opinion awaited for part of the claim. Also please see footnotes of the Annexure.
18	Maheshwari Gautam	3/31/2023	301	3435283.00	3434283	Real Estate Allottee	0	No	0.92%	0	0	1000	0	Please see footnote to the Annexure
19	Sanju Kanwar	4/1/2023	408	3724652.00	2724652.00	Real Estate Allottee	0	No	0.73%	0	0	0	1000000.00	Proof to be submitted and clarification required for Rs 18196*3 were paid by CD to the claimant as per Bank statement.
20	Munish Mishra	4/3/2023	612	5035000.00	5035000	Real Estate Allottee	0	No	5.31%	0	0	0	0	Provisionally admitted based on the SOA provided by suspended management to be confirmed further.
			712	5035000.00	5035000		0	No		0	0	0	0	Please see footnote to the Annexure
			1313	4915000.00	4915000		0	No		0	0	0	0	
			1314	4915000.00	4915000		0	No		0	0	0	0	
21	Manoj Kumar Tripathi	4/3/2023	912	4880078.00	4880078	Real Estate Allottee	0	No	1.30%	0	0	0	0	Provisionally admitted based on the SOA provided by suspended management to be confirmed further. Please see footnote to the Annexure
22	Raju Mishra	4/3/2023	711	5160415.00	5160415	Real Estate Allottee	0	No	3.49%	0	0	0	0	Provisionally admitted based on the SOA provided by suspended management to be confirmed further.
			1111	3966366.00	3966366		0	No						Please see footnote to the Annexure
			1112	3966366.00	3966366		0	No						
23	Veeramdev Sonigara	4/3/2023	813	2800000.00	2800000	Real Estate Allottee	0	No	0.75%	0	0	0	0	Please see footnote to the Annexure
24	Rachana Sharma	4/5/2023	713	3909764.00	3909764	Real Estate Allottee	0	No	1.04%	0	0	0	0	Subject to valid transfer of titles from the previous allottee. Also see footnote to the Annexure.
25	Jai Janardan Sharma	4/5/2023	311	3771000.00	3771000	Real Estate Allottee	0	No	3.05%	0	0	0	0	Subject to valid transfer of titles from the previous allottee. Also see footnote to the Annexure.
			312	3771000.00	3771000		0	No						
			714	3909764.00	3909764		0	No						
26	Anshul Maheshwari	4/11/2023	913	4688948.00	4459788	Real Estate Allottee	0	No	1.19%	0	0	0	229160	Provisionally admitted based on the SOA provided by suspended management to be confirmed further. Credit notes to be verified. Also see footnotes to the Annexure.
27	Deependra Singh	4/11/2023	513	3657000.00	3657000	Real Estate Allottee	0	No	0.98%	0	0	0	0	Provisionally admitted based on the SOA provided by suspended management to be confirmed further. Also please see the footnotes of Annexure
28	Pritam Singh Shekhawat	4/12/2023	209	2198755.00	2198755.00	Real Estate Allottee	0	No	0.59%	0	0	0	0	Provisionally admitted based on the SOA provided by suspended management to be confirmed further. Please see footnote to the Annexure
29	Ranjeet Singh Chundawat	4/11/2023	514	3657000.00	3657000	Real Estate Allottee	0	No	0.98%	0	0	0	0	Provisionally admitted based on the SOA provided by suspended management to be confirmed further. Please see footnote to the Annexure
30	Sunil Parwani	4/15/2023	801	2700000.00	2700000	Real Estate Allottee	0	No	0.72%	0	0	0	0	Please see footnote to the Annexure
31	Rajesh Kumar Agarwal	4/9/2023	1411	10036181.00	9498528	Real Estate Allottee	0	No	2.53%	0	0	0	537653	Provisionally admitted based on the SOA provided by suspended management to be confirmed further . Credit note 19-12-2018 to be examined. Also see footnote to Annexure.
			1412											
32	Urmila Kumari	4/9/2023	1013	4670657.00	4065247	Real Estate Allottee	0	0	1.08%	0	0	0	605410	Legal opinion awaited for part of claim, credit notes to be examined. Also see footnotes to the Annexure.
33	Raman Chowdhary & Shalini Chowdhary	3/28/2023	414	5607178.00	3434976.395	Real Estate Allottee	0	0	0.92%	0	0	1250000	922201.61	Provisionally admitted based on the SOA provided by suspended management to be confirmed further. Claim for cash payment rejected. Legal opinion awaited for delay period penalty. Credit notes to be examined. Also see footnotes to the Annexure.

34	Raghunath Prasad	4/15/2023	908	2700000.00	2700000	Real Estate Allottee	0	0	0.72%	0	0	0	0	0	Please see footnote to the Annexure
35	Neeru Chauhan	4/10/2023	1007	2100000.00	1100000	Real Estate Allottee	0	0	0.29%	0	0	0	1000000	0	Credit not to be verified. Please see footnote to the Annexure
36	Nitin Dev	4/11/2023	412	4588929.00	4430000	Real Estate Allottee	0	0	1.18%	0	0	25000	133929	0	Credit not to be verified. Please see footnote to the Annexure
37	Kavita Chaudhary	4/17/2023	710	3968386.00	3763179.02	Real Estate Allottee	0	0	1.00%	0	0	205206.98	0.00	0	Please see footnote of Annexure.
38	Kiran Verma & Dinesh Lal Verma	4/17/2023	202	4747960.00	2222960.00	Real Estate Allottee	0	0	0.59%	0	0	2375000.00	150000	0	Credit Note dated 21.04.2018 is to be verified. Claim for cash payment rejected. Please see footnote to the Annexure
39	Sneh Lata Bhansali & Shanti Lal Bhansali	4/19/2023	402	7216000.00	5139000	Real Estate Allottee	0	0	1.37%	0	0	2077000	0	0	A cheque payment from CD of Rs. 4450000/- was bounced on 30.11.2021 to be clarified. Please see footnote to the Annexure.
40	Hanuman Prasad Sharma	4/23/2023	1009	2673621.00	2673621	Real Estate Allottee	0	0	0.71%	0	0	0	0	0	Please see foot note
41	Mahvir Singh Rathore	4/28/2023	709	4118161.00	4118161	Real Estate Allottee	0	0	1.10%	0	0	0	0	0	Please see foot note
42	Vivek Pandey	4/20/2023	909	318025.00	318025	Real Estate Allottee	0	0	0.08%	0	0	0	0	0	Please see foot note
43	Vinod Lakshmi	5/18/2023	212	2000000.00	2000000	Real Estate Allottee	0	0	0.53%	0	0	0	0	0	Please see foot note
44	Harshita Lakhani	4/30/2023	405	2100000.00	2100000	Real Estate Allottee	0	0	0.56%	0	0	0	0	0	Please see foot note
45	Shiv Prakash Tiwari	5/9/2023	1309	5338289.00	3992849.00	Real Estate Allottee	0	0	1.07%	0	0	0	1345440.00	0	To provide proof of payment and Order of Consumer Dispute Forum
46	Komal Dhayal	5/26/2023	213	3566526.00	3064454.795	Real Estate Allottee	0	0	0.82%	0	0	502071.21	0	0	Please see footnote to the Annexure.
	TOTAL			244447542.32	211079643.6		0	0	56.30%	0	0	10472882.79	22895015.93	0	

Note:

- All claims have been provisionally admitted on the basis of submitted proof by claimants and Statement of Accounts provided and confirmed by the suspended management. Balance Sheets of the CD are not available after the period 31.03.2019. Claims shall be further verified after availability of all records of the corporate Debtor. The claim amount may undergo further changes during the process of availability of further records / finalisation of balance Sheets of the Corporate Debtor for the previous years. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- Status of column with respect to "amount of claim under verification" may change after books of corporate debtor are made available / receipt of required proofs from claimant/ other sources; as soon as may be practicable and when IRP / RP comes across additional information warranting such revision. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- Claim of Interest Amount has been admitted as per the rate of interest mentioned in concerned agreement/ decision of the Authority if any, or as per Regulations 16A (7) of IBBI (CIRP) Regulations, 2016.
- As per Regulation 14 of IBBI (CIRP) Regulations, 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
- The claims admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Creditor/Management/Employees for the claims under further verification.

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